

The High Court of Gujarat
Ahmedabad

Date: - 24/09/2026

NOTICE

HCG-04/2026

It is hereby notified that on **25.09.2026;**

- (1) Hon'ble Mr. Justice Nikhil S. Kariel would not be available for Judicial work.
- (2) Hon'ble Court (Coram : Hon'ble Mr. Justice N. S. Sanjay Gowda and Hon'ble Mr. Justice J. L. Odedra) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice Manash Ranjan Pathak and Hon'ble Mr. Justice Nikhil S. Kariel.)
- (3) Hon'ble Mr. Justice Manash Ranjan Pathak would sit Single and take up the matters at Sr. No. **182** to Sr. No. **202** notified before Hon'ble Court (Coram : Hon'ble Mr. Justice Aniruddha P. Mayee.)

By Order of Hon'ble The Chief Justice

Sd/-

Registrar (Judicial)